

- (b) if so, the main findings of the study;
- (c) whether all the States have been covered under the study; and
- (d) if not, the steps being taken to cover the remaining States?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir. A study on the functioning of Rural Family Welfare Centres has been recently completed by the Institute for Research in Medical Statistics (IRMS), New Delhi.

- (b) Some of the major findings of study are :
- (i) Rural Family Welfare Centres have been integrated into the Primary Health Care delivery system.
  - (ii) Most of the Rural Family Welfare Centres were functioning from Block Primary Health Centres/Community Health Centres, while a few were functioning as new Primary Health Centres.
  - (iii) Manpower in position ranged from 66% to 85% (in the case of Medical Officers) and 81% to 97% (in case of Para Medicals) in different States.
  - (iv) The availability of vehicles range from 38% to 93% in different States.
- (c) The study covered 7 States i.e. Rajasthan, Uttar Pradesh, Madhya Pradesh, Maharashtra, Tamil Nadu, Orissa and Haryana.
- (d) As it was a kind of sample survey it is not proposed to cover all States.

#### CGHS

5296. SHRI ANKUSHRAO RAOSAHEB TOPE : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government propose to revamp the CGHS to improve its functioning;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (c). It is the continuous endeavour of the Government to improve the functioning of the C.G.H.S. within the budgetary provisions allocated for the scheme. The improvement recently carried out, *inter-alia*, includes procurement of new equipments to upgrade laboratories, appointment of Local Chemists to obviate the difficulties in availability of medicines in C.G.H.S. dispensaries

decentralisation of powers to respective Ministries/ Departments for settlement of Medical claims, carrying out of inspections of dispensaries by zonal officers, one time payment of subscription to issue a life C.G.H.S. card for pensioners, delegation of powers to Chief Medical Officer Incharge of its concerned dispensaries for grant of permission for the treatment of C.G.H.S. beneficiaries in private recognised hospitals and provision of grant of medical advance in case of hospitalisation, etc.

#### Misuse of P.M.R.Y. Funds

5297. SHRI RAM NIHOR RAI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received a lot of complaints regarding misuse of Central funds by State Governments on schemes such as Prime Minister Rozgar Yojana;

(b) if so, the details thereof;

(c) whether the Government plan to set up a Central Monitoring Cell to ensure proper utilisation of allocated fund under the scheme; and

(d) if so, the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b). No complaints have been received by the Government regarding misuse of Prime Minister Rozgar Yojana Central funds by State Governments.

(c) and (d). A High Power Committee has been constituted at the Centre under the Chairmanship of Secretary (SSI&ARI) to review the progress of PMRY in physical, financial and quantitative terms. In addition, a State Committee on PMRY under the Chairmanship of Chief Secretary has been constituted to review the overall implementation and monitoring of the scheme including review of expenditure.

#### Cost Audit Reports

5298. DR. VASANT NIWRUTTI PAWAR : Will the PRIME MINISTER be pleased to state :

(a) the number and names of the companies which failed to submit their cost audit reports as required by the Government;

(b) the details thereof; and

(c) the action taken by the Government against such companies?